

Mat. App. No. 02/2021

SANDHYA BASNETT

APPELLANT (S)

VERSUS

SAGAR RAI

RESPONDENT (S)

For Appellant : Mr. Yam Kumar Subba, Advocate.

For Respondent : Ms. Lidya Pradhan, Advocate.

Date: 18/05/2023

CORAM:

HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE
HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

...

ORDER : (per the Hon'ble, the Chief Justice)

At the time of hearing of the instant Matrimonial Appeal, the learned Advocate representing the appellant submits that the matter has been settled between the parties. In such circumstances, he prays for withdrawal of the appeal.

Considering such prayer, the appeal stands dismissed as withdrawn.

All connected applications, being IA No. 03 of 2022, IA No.04 of 2022, IA No.05 of 2023 and IA No.06 of 2023, stand disposed of accordingly.

(Meenakshi Madan Rai)
Judge

(Biswanath Somadder)
Chief Justice